SUPPLEMENTARY CAUSE LIST

COURT NO. 10 HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE: ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
40	CM APPL. 55656/2024(CM For Restoration) In MAC.APP327/2023(Disposed off case)	MEENA & ORS. V/s ZULFKAR @ ZULFIKAR & ORS.	BRAJ KISHORE ROY	
		OTHER DETAILS OF ADVOCATES: BRAJ KISHORE ROY(BKROY68@GMAIL.COM)(9990350445)(PETITIONER) BRAJ KISHORE ROY(BKROY68@GMAI.COM)(9990350445)(PETITIONER) DVJPN SHAHI(DVJPNSHAHI@GMAIL.COM)(0)(RESPONDENT)		

HIGH COURT OF DELHI 05.03.2025.

REGISTRAR (LISTING)